

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/244(KB)2022
IA(I.B.C)/591(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS SASHI KABRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sidhartha Sharma, Adv.] For the Financial Creditor
Mr. Rishav Dutt, Adv.]
Mr. A. Katauka, Adv.]

Mr. Avishek Guha, Adv.] For the Respondent/Personal Guarantor
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

Mr. Ashok Kumar Agarwal, RP] For the Resolution Professional

ORDER

1. Learned Counsel/Authorized Representative for the parties present.
2. **IA(I.B.C)/591(KB)2024:**
 - a. Respondent/Personal Guarantor is directed to file objection within three days.
 - b. Let copy of the objection be served to the Resolution Professional.
 - c. List this matter for arguments on **9th April, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**